

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
19-07-2024 AT 10:30 AM**

CP(IB) No. 33/95/HDB/2024

AND

IA (IBC) 880/2024 in CP(IB) No. 33/95/HDB/2024

u/s. 95 of IBC, 2016

IN THE MATTER OF:

State Bank of India

...Petitioner

AND

Mr. Gandluri Srinivas &
M/s. G V S Infra & Industries Pvt Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr A Krishnam Raju, for petitioner present physically.
Learned Counsel Mr Bikki Raveendra Babu, for Personal Guarantor present physically.

Due to paucity of time, matter adjourned to 09.08.2024 along with IA (IBC) 880/2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)